### COURT-II APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

## APPEAL NO. 232 OF 2014 & IA NO. 369 OF 2014

Dated : 09<sup>th</sup> August, 2018

# Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

#### In the matter of:

Pune Power Development Pvt. Ltd. Vs.			Appellant(s)
Karnataka Electricity Regulatory Commission	on & Ors		Respondent(s)
Counsel for the Appellant (s) :	Ms. Deepa Chawan Mr. Hardik Luthra Mr. Ravindra Chile		
Counsel for the Respondent(s) :	Mr. Sriranga S. Mr. Balaji Srinivasan Ms. Srishti Govil Ms. Pallavi Sengupta Ms. Pratiksha Mishra Mr. Mayank Kshirsagar for R-2 to R-3		

## ORDER

List the matter for hearing on **16.08.2018** (on Top of Board), as agreed by the learned counsel appearing for the Appellant and the learned counsel appearing for the Respondents.

In the meanwhile, the learned counsel appearing for both the sides may file their respective written submission.

(S. D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member